



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India

INSTITUTE OF INSOLVENCY PROFESSIONALS
A wholly owned subsidiary of ICSI and registered with IBBI

The Insolvency and Bankruptcy Board of India
in association with
ICSI Institute of Insolvency Professionals
organises

Webinar on
"Management of Corporate Debtor as Going Concern; Operations Management"
on Friday, 22nd May, 2020 from 15.30 to 17.30 hrs

The Insolvency and Bankruptcy Code, 2016 (Code) envisages resolution of the firm as a going concern, as closure of the firm destroys organisational capital and renders resources idle till reallocation to alternate uses and makes the possibility of resolution remote. The Code, therefore, facilitates continued operations of the firm as a going concern during CIRP. It makes available a cadre of competent and empowered IPs to manage the affairs of the firm under resolution as a going concern, to protect and preserve the value of its property.

The Code mandates the firm, its promoters and any other person associated with its management to extend all assistance and cooperation to the IP. It further enables raising interim finances and includes the cost of interim finance in the insolvency resolution process cost which has first priority. It envisages moratorium on institution or continuation of suits or proceedings against the firm during the resolution period. The Code prohibits suspension or termination of supply of essential services to the firm to keep it going.

Even at the stage of liquidation, the liquidator has to make efforts to sell the firm as a going concern or the business of the firm as a going concern to protect the interests of all stakeholders.

The Webinar aims to discuss the issues and challenges faced by IPs in managing a corporate debtor as going concern, particularly the operations management and the speakers/experts will attempt to address the same during the Webinar.

The link for the session is - https://svilive.in/ICSI_IIP/

Speakers:

Mr. Sudhaker Shukla, Whole Time Member, IBBI

Dr. Binoy J. Kattadiyil, MD, ICSI IIP

Mr. Sanjeev Ahuja, Insolvency Professional

Mr. Nitin Satija, AD, ICSI IIP

CPE Credit - One Hour

For any further information/clarification, please write to:

workshop.ip@ibbi.gov.in
